

आयकर अपीलीय अधिकरण “राईपूर” न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL “RAIPUR” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT
AND SHRI PARTHA SARATHI CHAUDHURY, JM

आयकर अपील सं / ITA No.38/RPR/2018
निर्धारण वर्ष / Assessment Year : 2014-15

Raghuraj Prasad Upadhvav,अपीलार्थी / Appellant
Shop No.22, A Market,
Sector No.4, Bhilai (C.G.).

PAN : AAGPU6350B.

बनाम / V/s.

The Income Tax Officer,
Ward 1(2), Bhilai.प्रत्यर्थी / Respondent

Assessee by : Shri R.B. Doshi.

Revenue by : Shri Gitesh Kumar.

सुनवाई की तारीख / Date of Hearing : 22.01.2021

घोषणा की तारीख / Date of Pronouncement : 22.01.2021

आदेश / ORDER

This appeal by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeals)- II, Raipur on 17.01.2018 in relation to the assessment year 2014-15.

2. Before us, the assessee has filed a letter dated 10.12.2020 seeking withdrawal of the appeal. The relevant contents of such letter reads as under :

“Against the above appeal, the appellant has filed declaration in Form No.1 & 2 under the Direct Tax Vivad Se Vishwas Act, 2020. Copy of declaration is enclosed for your reference. Against the declaration filed Pr. CIT has also issued Form No.3 on 28.10.2020. In view of above, the appellant wishes to withdraw the appeal filed.

Therefore, it is requested that the appellant may kindly be permitted to withdraw the appeal.

3. The ld. DR did not raise any objection to the withdrawal of the appeal filed by the assessee. As such, the assessee is permitted to withdraw the appeal.

4. In the result, the appeal is dismissed as 'withdrawn'.

Order pronounced in the open Court on 22nd January, 2021.

Sd/-
(PARTHA SARATHI CHAUDHURY)
JUDICIAL MEMBER

Sd/-
(R.S. SYAL)
VICE PRESIDENT

पुणे / Pune; दिनांक / Dated : 22nd January, 2021.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-II, Raipur.
4. The Pr.CIT – II, Raipur, (C.G.)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "राईपूर" बेंच,
पुणे / DR, ITAT, "RAIPUR" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.